

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2601**

**TO BE ANSWERED ON THE 09<sup>th</sup> JULY, 2019/ ASHADHA 18, 1941 (SAKA)**

**ARMS LICENCE**

**2601. SHRI BHOLA SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether a very large number of people possess arms licence in the country and if so, the details thereof;**

**(b) whether the Government has taken any steps to create a central database pertaining to the licenced arms; and**

**(c) if so, the likely benefits of creating such a database?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c) : A national data base of arms licences called the National Data Base of Arms Licence-Arms Licence System (NDAL-ALIS) portal has been created by the Government. As per NDAL-ALIS portal, 36,64,762 arms licences were registered on this portal as on 03.07.2019. Creation of a national data base of arms licences has enabled maintenance of centralized data of all arm licences issued by the Central and State Governments/UT Administrations for use by law enforcement agencies in connection with investigation of crimes and maintaining law and order in their respective jurisdictions**

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